



The Orissa Gazette

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 *Separate paging is given to this Part, in order that it may be filed as a separate compilation.*

PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 15th January 1937.

No. 186—La-1-R.—Whereas it appears to the Government of Orissa that land is required to be taken by Government at the public expense for public purpose, viz. for construction of a new Sadr Hospital, in villages of Bohidarmal and Katapet, tahsil Sadr, zila Sambalpur, it is hereby notified that for the above purpose two pieces of land measuring, more or less, 15.29 acres of standard measurement, bounded on the—

Block no. I.

North—By plot nos. 17, 15, 49, 20 and 11 zilla school,

East—By plot nos. 52 and 28,

South—By plot nos. 50 and Ghusrajuda-bandh,

West—By plot nos 12, 1, 3, 7 and Manikmunda;

Block no. II.

North—By plot no. 28,

East—By plot nos. 50 and 28,

South—By plot no. 50,

West—By plot no. 28;

are required within the aforesaid villages of Bohidarmal and Katapet.

This notification is made, under the provisions of section 4 of Act I of 1894, to all whom it may concern.

A plan of the land may be inspected in the office of the Deputy Commissioner, Sambalpur.

Objection to the acquisition, if any, filed under section 5A by any person interested within the meaning of that section on or before the 21st February 1937 before the Deputy Commissioner of Sambalpur will be considered.

The 18th January 1937.

No. 212—La-3-R.—Whereas it appears to the Government that the land specified in the schedule below and situated in the Ballipodoro village, Ghumsur taluk, Ganjam district, is needed for a public purpose to wit, for the weekly market at Ballipodoro, notice to that effect is hereby given to all whom it may concern in accordance with the provisions of section 4 (1) of the Land Acquisition Act I of 1894 as amended by the Land Acquisition Amendment Act XXXVIII of 1923; and the Governor hereby authorizes Revenue Divisional Officer, Ghumsur, his staff and workmen to exercise the powers conferred by section 4 (2) of the Act. Under section 3 (c) of the same Act the Governor appoints Revenue Divisional Officer, Ghumsur, to perform the functions of Collector under section 5-A of the Act:—

SCHEDULE.

District.	Taluk.	Village.	Description of land, wet dry, inam or poramboke with survey number.	Name of owner or occupier.	Boundaries of the land required to be taken up.				Extent to be taken up.
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
Ganjam	Ghumsur	Ballipodoro-	134—1, Government dry.	Kottakota Venkataratnam Patro, K. Krishnamurty Patro and K. Lakshminarayana Patro.	134.3	134.2	167.1	168	0.15
			134—2, Government dry.	Khodalo Patro and Gudala Kanakamma.	134.3	135	167.26	134.1	0.32
			135—part, Barber service inam.	Orjuno Dakuva, Markanda Dakuva and Puro Dakuva.	134.3	135 part	167.1	134.2	0.32
			167—2, Government dry.	Manikya Sahu-vani.	167.1	167.3	167.4	168	0.24
			167—3, part Govt. dry.	Dondopani Praharaj	167.1 part	167.10	163.3 part	167/3 4 and 5	0.34
			167—4, Government dry.	Bhimo Podhano	167.2	167.3 part	167.5 19 parts	168	0.23
			167—5, Government dry.	Koibolo Sahu, Linga Sahu, Notobaro Sahu and Satyabadi Sahu.	167.4	167.3 part	167.6, 7-19 parts	167.19 parts	0.35
			167—19, Part Government dry part.	Honu Routho ...	167.4	167.5	167.19 parts	168	0.12
			167—26, Government dry.	Gudla Khodalo Patro and Gudla Kanakama.	134.2	167.1	167.1	167.1 part	0.02
									2.09

The 19th January 1937.

No. 235—La-2-R.—Whereas it appears to the Government of Orissa that land is required to be taken by Government at the expense of the Sambalpur District Council for a public purpose, viz, for the extension on the road side tank in the 6th mile of Sambalpur-Bargarh road, in the village of Sausinghari, pargana P. S. Sadr, zila Sambalpur, it is hereby notified that for the

above purpose a piece of land measuring more or less, 0.76 acre of standard measurement, consisting of plot nos. 498/1 (0.23), 499/1 (0.10), 500/1 (0.41), and 491/1 (0.02) bounded on the—

North—By plot nos. 499 and 500,
East—By plot no. 491,

South—By plot nos. 1226, 1225 and 492,
West—By plot nos. 499 and 491;

is required within the aforesaid village of Sansinghari.

This notification is made, under the provisions of section 4 of Act I of 1934, to all whom it may concern.

A plan of the land may be inspected in the office of the Deputy Commissioner, Sambalpur.

Objection to the acquisition, if any, filed under section 5-A by any persons interested within the meaning of that section on or before 21st February 1937, before the Deputy Commissioner, will be considered.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

EDUCATION, HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

NOTIFICATIONS.

The 19th January 1937.

No. 320—Dt-7/36-L.S.-G.—In exercise of the powers conferred by paragraph 17 of the Government of India (Constitution of Orissa) Order, 1936, the Governor, in supersession of notification no. 1244-L.S.-G., dated the 15th June 1936, published at page 53 of Part I of the *Orissa Gazette*, dated the 26th June 1936, is pleased to direct that with effect from 1st February 1937, the Collector of Ganjam shall be the 'Officer' corresponding to the Inspector of Municipal Councils and Local Boards, Madras, in respect of the areas transferred from the Presidency of Madras to the Province of Orissa under the said Order and to assign to him the functions which were on the 31st March 1936 exercisable by the said Inspector by virtue of any provision contained in or made under any enactment which is in force in the said areas.

The 20th January 1937.

No. 354—Ex-4/37-L.S.-G.—In exercise of the powers conferred by section 17 (e) and other provisions of the Madras Abkari Act, 1886, the Government (in the Education, Health and Local Self-Government Department) hereby direct that in supersession of the rates prescribed in previous notifications the duty on distillery liquor in the district of Koraput be levied at the rate of Re. 0-8-0 per gallon of 60 u. p. with effect from the 1st April 1937.

By order of the Governor,

A. F. W. DIXON,

Secretary to Government.

LAW AND COMMERCE DEPARTMENT.

NOTIFICATIONS.

The 13th January 1937.

No. 276-Com.—Intimation having been received of the outbreak of plague at Rangoon it is hereby notified for general information that Rangoon is declared to be an infected port and that the existing regulations for the prevention of the introduction of plague by sea will be enforced in the ports of Orissa against vessels arriving from Rangoon.

The 15th January 1937.

No. 341—1E-18/37-Com.—In exercise of the powers conferred by section 36 of the Births, Deaths and Marriages Registration Act, 1886 (Act VI of 1886), the Government of Orissa are pleased to direct that warrant officers and other ranks of His Majesty's air forces shall be exempted from the payment of the fees leviable under sections 8, 23, 25 and 35, in accordance with rules in force in the province when the said fees are payable to the Registrar-General or to a Government servant who is not a minister of religion.

C. G. NAIR,

Secretary to Government.

ELECTION OF MUNICIPAL COMMISSIONERS.

NOTIFICATION.

The 13th January 1937.

In accordance with rule 41 of the Bihar and Orissa Municipal Election Rules, published under notification no. 1970-L.S.-G., dated the 13th February 1923, it is notified for general information that a vacancy having been caused by the death of Babu Prabodh Chandra Ray, a commissioner of ward no. VI of the Jajpur Municipality, a by-election for the election of a commissioner of the said ward in his place will be held on the 20th February 1937.

R. P. WARD,

District Magistrate of Cuttack.

The 16th January 1937.

It is hereby notified in accordance with instructions 7 of the Board's Instructions under rules 7 to 12 of the Government of India Mining Rules, published with their resolution in the Department of Commerce and Industry no. 7552-758-121, dated the 15th September 1913, as subsequently amended, that the certificate of approval granted to Babu Manji Bechar on the 22nd November 1930 by the Government of Bihar and Orissa is renewed for one year with effect from the 1st January 1937.

R. C. DAS,

Deputy Commissioner, Sambalpur

Quarterly Finance Statement of the Central Co-operative Bank
LIABILITIES AND QUASI-LIABILITIES.

Name of Bank.	Outside the movement				Within the				
	Deposits fixed, current or savings bank, by non-members or by members in an individual capacity.	Debentures.	Overdrafts from outside banks, e.g., Presidency or Joint Stock.	Other items.	Fixed deposits or loans received from Societies or Central Banks or Provincial Bank.	Drawn portion of cash credit with Provincial Bank.	Savings bank or current accounts held in favour of Societies or Central Banks.	Reserve fund of bank itself.	Paid-up share capital.
1	2	3	4	5	6	7	8	9	10
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1. Cuttack Central Co-operative Bank Ltd.	5,04,040	40,000	..	7,125	21,260	67,746
2. Kendrapara Central Co-operative Bank Ltd.	2,05,074	47,881	13,130	781	8,538	28,852
3. Jajpur Central Co-operative Bank Ltd.	2,28,755	36,634	12,106	720	9,625	44,310
4. Kujang Central Co-operative Union Ltd.	1,55,619	79,934	1,363	1,419	3,226	32,620
5. Balasore Central Co-operative Bank Ltd.	8,59,237	10,240	13,413	820	40,995	66,836
6. Bhadrak Central Co-operative Bank Ltd.	1,50,819	1,04,243	1,2154	1,005	24,194	47,292
7. Banki-Dompura Central Co-operative Union Ltd.	1,78,643	1,03,870	8,308	1,842	41,435	55,880
8. Angul Central Co-operative Banking Union Ltd.	1,00,596	37,455	11,552	3,067	34,100	34,059
9. Puri Central Co-operative Bank Ltd.	2,00,234	10,687	13,440	1,481	12,071	33,370
10. Khurda Central Co-operative Bank Ltd.	2,14,358	36,976	..	4,263	36,752	62,390
11. Nimapara Central Co-operative Union Ltd.	21,741	88,913	3,874	506	3,757	19,390
12. Sambalpur Central Co-operative Bank Ltd.	02,816	2,650	15,800	25	12,602	16,897
13. Bargarh Central Co-operative Bank Ltd.	54,583	18,164	8,922	..	2,259	24,174
14. Aska Central Co-operative Bank Ltd.	3,08,602	1,51,064	20,471	476	28,717	1,22,565
15. The Ganjam District Co-operative Banking Union Ltd.	5,86,064	1,41,165	68,83	..	36,857	1,13,014
Total	39,42,680	9,19,815	1,41,224	23,520	3,43,388	7,75,452

and Unions of Orissa for the quarter ending 30th September 1936.

I. ASSETS AND QUASI-ASSETS.

Name of Bank.	movement.			Outside the movement.						Within the movement <i>contd.</i>	
	Other items.	Undrawn liabilities, e.g., cash credit accounts guaranteed by the Provincial Banks to Central Banks or to Societies, and by Central Banks to other Central Banks or Societies.		Cash in hand and in outside banks.	Government paper.	Post Office Savings Bank deposits.	Other investments of a liquid nature in outside concerns.	Undrawn balance of assured cash credit.		Loans to Agricultural Societies.	Loans to non-Agricultural Societies.
		To cover deposits.	For loans transaction.					With Presidency or Joint Stock Bank.	With Provincial Bank.		
1	11	12	13	14	15	16	17	18	19	20	21
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1. Cuttack Central Co-operative Bank Ltd.	44,402	..	5,309	3,090	64	..	15,000	4,85,896	7,246
2. Kendrapara Central Co-operative Bank Ltd.	16,622	746	..	2,929	2,43,061	..
3. Jajpur Central Co-operative Bank Ltd.	14,526	1,603	..	601	2,802	2,51,827	30,507
4. Kujang Central Co-operative Union Ltd.	5,078	1,048	..	1,252	3,637	2,26,120	970
5. Balasore Central Co-operative Bank Ltd.	44,473	8	1,587	8,26,358	..
6. Bhadrak Central Co-operative Bank Ltd.	35,562	223	300	2,846	3,07,597	175
7. Banki Dompara Central Co-operative Union Ltd.	31,126	2,451	4,036	373	6,692	3,58,531	3,102
8. Angul Central Co-operative Banking Union Ltd.	48,146	1,518	0,692	..	31,550	..	3,448	2,75,056	2,744
9. Puri Central Co-operative Bank Ltd.	20,837	2,374	4,028	1,554	1,25,199	61,009
10. Khurda Central Co-operative Bank Ltd.	34,551	3,685	6,202	132	32,696	2,92,422	30,570
11. Nimapara Central Co-operative Union Ltd.	7,960	938	..	13	498	..	3,126	1,09,970	2,733
12. Sambalpur Central Co-operative Bank Ltd.	6,300	144	..	70	83,284	8,942
13. Bargarh Central Co-operative Bank Ltd.	6,472	305	..	1,044	1,078	91,607	6,092
14. Aska Central Co-operative Bank Ltd.	674	9,208	..	10,000	3,529	6,45,631	3,642
15. The Ganjam District Co-operative Banking Union Ltd.	2,823	20,031	..	34,237	1,65,600	491	..	1,01,000	58,117	6,03,409	25,725
Total ..	8,19,642	20,031	5,300	62,478	1,88,858	17,805	32,112	1,01,000	1,36,202	40,34,118	15,9157

Quarterly Finance Statement of the Central Co-operative Banks and Unions of Orissa for the quarter ending 30th September 1936.

PART I.—concl'd.

ASSETS AND QUASI-ASSETS.

Name of Bank.	Within the movement.					Not profit of past year.	Rates of interest on which money is usually		Last dividend declared.	Remarks.
	Loans or deposits due to the Central Bank by the Provincial Bank or other Central Banks.	Loans and deposits due to Provincial by Central Banks.	Uncalled share capital.	Guaranteed share capital.	Other investments inside the movement.		Borrowed.	Lent.		
1	22	23	24	25	26	27	28	29	30	31
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.				
1. Cuttack Central Co-operative Bank Ltd.	33,650	..	27,914	..	61,259	16,476	3% to 3½%	8% to 12½%	..	
2. Kendrapara Central Co-operative Bank Ltd.	2,658	..	7,218	..	16,463	5,108	5%	12½%	..	
3. Jajpur Central Co-operative Bank Ltd.	4,640	..	17,938	3,507	3% to 6%	6% to 12½%	..	
4. Kujang Central Co-operative Union Ltd.	11,053	3,129	5% and 3%	12½%	0½%	
5. Balasore Central Co-operative Bank Ltd.	12,699	..	40,459	..	50,587	16,009	5%, 4% and 3%	10½% and 9½%	0½%	
6. Bhadrak Central Co-operative Bank Ltd.	48	..	33,445	6,537	3% to 8%	6½% to 12½%	..	
7. Banki Dompura Central Co-operative Union Ltd.	6,431	28,441	8,720	0%	3½%	..	
8. Angul Central Co-operative Banking Union Ltd.	1,478	..	7,991	..	10,698	16,579	3% to 3½%, 5% to 7% and 7½%	10% and 12½%	..	
9. Puri Central Co-operative Bank Ltd.	7,990	..	36,943	..	3%, 6% and 7%	10%, 10½% and 12½%	..	
10. Khuria Central Co-operative Bank Ltd.	4,580	..	34,338	4,862	6½%	10%	..	
11. Nimapara Central Co-operative Union Ltd.	13,685	9,061	3%, 5%, 6%, 6½% and 6½%	10½% to 12½% and 12½%	9½%	On special share only.
12. Sambalpur Central Co-operative Bank Ltd.	788	..	24,468	..	5,455	..	2%, 4%, 4½% on cash and 10% on paddy	8%, 12½% on cash and 20% on paddy	..	
13. Bargarh Central Co-operative Bank Ltd.	32	..	13,771	..	5,580	9,876	3%, 4½%, 6%, 6½% and 12% (grain)	12½% and 20% (grain)	..	
14. Aska Central Co-operative Bank Ltd.	..	1,02,670	26,214	4,464	6%	8%	..	
15. The Ganjam District Co-operative Banking Union Ltd.	..	25,000	33,258	3% to 6%	To societies. To individuals.
Total	54,796	1,27,870	1,96,264	..	50,357	7,657	2% to 6%	4% to 7%	5½%	
					3,75,622	1,11,985	

*Quarterly Finance Statement of the Central Co-operative Banks and Unions of Orissa
for the quarter ending 30th September 1936.*

PART II.

Name of Bank.	Deposits or debentures of the kind dealt with in columns 2 and 3.							Repayment of loans by societies.		
	On current or savings bank account.	Deposits for not more than three months.	Other deposits and debentures falling due.					Estimated.		Actual, in 12 months preceding present quarter.
			In twelve months from commencement of present quarters.	In next 12 months.	In 12 months following.	In subsequent years.	Amount of matured deposits already due for payment but not yet paid.	In twelve months for commencement of present quarter.	In next 12 months.	
1	2	3	4	5	6	7	8	9	10	11
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1. Cuttack Central Co-operative Bank Ltd.	72,892	..	2,29,194	23,520	93,539	38,725	41,179	1,40,000	1,45,000	10,882
2. Kendrapara Central Co-operative Bank Ltd.	5,807	..	60,666	3,638	6,352	1,331	1,27,250	15,000	39,000	4,040
3. Jajpur Central Co-operative Bank Ltd.	17,694	..	26,316	11,550	3,188	44,061	1,25,946	1,91,600	24,000	13,609
4. Kujang Central Co-operative Union Ltd.	7,697	..	8,787	52,592	200	32,322	54,021	20,000	25,000	10,222
5. Balasore Central Co-operative Bank Ltd.	17,729	..	79,000	16,000	24,000	2,10,000	5,21,508	62,133	24,592	14,480
6. Bhadrak Central Co-operative Bank Ltd.	8,457	..	76,790	3,064	..	21,983	49,525	10,000	5,000	6,567
7. Banki-Dompara Central Co-operative Union Ltd.	5,126	..	48,496	18,288	24,521	67,212	15,000	60,000	70,000	17,425
8. Angul Central Co-operative Banking Union Ltd.	9,454	..	69,884	35,578	86,000	30,347	36,723	10,000	20,000	2,218
9. Puri Central Co-operative Bank Ltd.	22,227	..	42,234	7,925	38,763	56,245	38,840	10,000	15,000	15,359
10. Khurda Central Co-operative Bank Ltd.	15,354	..	10,339	3,631	18,270	86,045	80,719	40,000	50,000	48,604
11. Nimapara Central Co-operative Union Ltd.	831	..	9,069	2,324	..	600	8,917	36,000	15,000	3,194
12. Sambalpur Central Co-operative Bank Ltd.	6,251	329	63,236	3,000	3,000	769
13. Bargarh Central Co-operative Bank Ltd.	4,672	..	2,056	3,133	44,522	10,000	10,000	3,866
14. Aska Central Co-operative Bank Ltd.	16,450	..	59,320	1,80,517	27,600	15,470	12,245	1,15,000	99,000	90,435
15. The Ganjam District Co-operative Banking Union Ltd.	2,09,748	..	2,59,322	80,035	15,900	20,259	1,800	1,12,907	60,123	1,33,121
Total	4,19,389	..	9,69,473	4,46,825	3,05,455	6,24,929	11,76,909	8,35,640	5,86,715	3,74,814

Quarterly Finance Statement of the Central Co-operative Banks and Unions of Orissa
for the quarter ending the 30th September 1936.

PART III.

Name of Bank.	Portion of Deposits of Revenues of the kind dealt with in columns 2 and 3 of Part I falling due in each quarter in twelve months from commencement of present quarter (4th column of Part II).					Repayment of loans by Societies estimated in each quarter in twelve months from commencement of present quarter (column 9 of Part II).				
	I Quarter.	II Quarter.	III Quarter.	IV Quarter.	Amount of matured deposits already due for payment but not yet paid.	I Quarter.	II Quarter.	III Quarter.	IV Quarter.	
	2	3	4	5	6	7	8	9	10	
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	
1. Cuttack Central Co-operative Bank Ltd.	2,29,194	..	41,179	..	10,000	1,30,000	..	
2. Kendrapara Central Co-operative Bank, Ltd.	60,666	..	1,27,250	6,000	1,000	5,000	..	
3. Jajpur Central Co-operative Bank Ltd.	26,316	..	1,25,946	56,600	70,000	35,000	..	
4. Kujang Central Co-operative Union Ltd.	8,787	..	54,021	10,000	2,000	6,000	..	
5. Balasore Central Co-operative Bank Ltd.	70,000	..	5,21,508	16,800	25,000	21,133	..	
6. Bhadrak Central Co-operative Bank Ltd.	76,780	..	49,525	4,000	2,000	3,000	..	
7. Banki-Dompura Central Co-operative Union Ltd.	2,229	..	40,475	5,702	15,000	10,000	10,000	25,000	15,000	
8. Argul Central Co-operative Banking Union Ltd.	69,884	..	36,723	500	500	2,000	7,000	
9. Puri Central Co-operative Bank Ltd.	42,234	..	38,840	2,000	2,000	4,000	2,000	
10. Khurda Central Co-operative Bank Ltd.	10,339	..	80,719	40,000	..	
11. Nimapara Central Co-operative Union Ltd.	9,069	..	8,917	5,000	5,000	10,000	16,000	
12. Sambalpur Central Co-operative Bank Ltd.	63,236	1,000	1,000	500	500	
13. Bargarh Central Co-operative Bank Ltd.	2,056	3,000	1,000	3,000	3,000	
14. Aska Central Co-operative Bank Ltd.	12,990	30,935	5,400	6,995	..	30,000	30,000	40,000	15,000	
15. The Ganjam District Co-operative Banking Union Ltd.	52,575	74,522	52,575	79,650	..	31,502	39,319	15,574	26,612	
Total	..	67,794	1,05,457	7,03,765	92,437	11,62,864	1,75,902	1,98,819	3,40,207	1,21,012

S. C. RAY,

Deputy Registrar, Co-operative Societies, Orissa.

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